

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4745
ANSWERED ON:18.04.2001
BAN ON SMOKING
SHIVAJI VITHALRAO KAMBLE;T.T.V. DHINAKARAN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government propose to ban on smoking in public places and tobacco products advertisements;
- (b) if so, whether the Government propose to bring a legislation simultaneously to protect the livelihood of tobacco growers and labourers employed in tobacco industry;
- (c) if so, the details thereof; and
- (d) if not, the manner in which affected tobacco growers and labourers are proposed to be compensated and rehabilitated?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) &(b) A comprehensive legislation which inter-alia includes provisions to ban smoking in public places and advertisement of tobacco products has been introduced in the Rajya Sabha on 7th March, 2001.

The Bill does not have any provisions which directly affect the livelihood of tobacco growers and labourers employed in tobacco industry.

(c) & (d) Do not arise in view of above.